

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 06.02.2017
Court No. : 5
Item No. : 18

INTERLOCUTORY APPLICATION NO. 1
(Application for Condonation of Delay in filing the Special Leave Petition)
IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC... 23627 OF 2016
WITH PRAYER FOR INTERIM RELIEF
AND

INTERLOCUTORY APPLICATION NO.
(Application for Permission to file additional documents)

INDIAN OIL CORPORATION LTD & ORS. ...PETITIONER(s)
VERSUS
M/S INDO TRADERS CORPORATION & ANR. ...RESPONDENT(s)

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 02.01.2017, with an office report dated 09.12.2016 when the Court was pleased to pass the following order:

“Liberty to file additional documents within four weeks.”

It is submitted that Mr. Rahul Narayan, Counsel for the Petitioner has on 20.01.2017 filed application for permission to file additional documents and the same is being circulated to the Hon'ble Court.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 04th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Rahul Narayan, Advocate.
Ms. Garima Prashad, Advocate.

ASSISTANT REGISTRAR